

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 1

COURT NO. : 1
02/03/2021
O.A./106/2021
WITH IR, ON MEMO

KAPIL CHARAN MALLIK
-V/S-
CENTRAL WATER COMMISSION

ITEM NO:4

FOR APPLICANTS(S) Adv. :

Mr. M. Das

FOR RESPONDENTS(S) Adv.:

Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and Mr. A.C. Deo, Ld. Counsel who entered appearance on behalf of the Respondents through V.C.</p> <p>Ld. Counsel for the applicant submits that the applicant is going to retire within a short period and he has filed a representation dated 24.02.2021 (Annexure-A/2) which is pending before Respondent No.2. The applicant has inter alia taken the ground of his health problem and serving of his wife and other points as raised in his representation vide Annexure-A/2.</p> <p>Ld. Counsel for the respondents submits that the applicant has already been relieved.</p> <p>In view of the above and taking into consideration the limited prayer of the applicant, without expressing any opinion on the merit of this case, we dispose of this O.A. with a direction to Respondent No.2 to consider and dispose of the pending representation dated 24.02.2021 (Annexure-A/2) submitted by the applicant in accordance with rules and guidelines governing the field and thereafter shall pass a reasoned and speaking order to be communicated to the applicant within a period of one month from the date of receipt of copy of this order. Till then, the applicant should not be disturbed from his present place of posting if he has not yet been relieved from the said post till date. Status quo as on date in question of the applicant be maintained and no coercive steps be taken till communication of speaking and reasoned order by the respondent No.2 to applicant in pursuance to representation dated 24.02.2021 (Annexure-A/2).</p>

The O.A. is disposed of accordingly without entering into the merit of this case.

Copy of this order be supplied to Ld. Counsels for both sides.

(T. JACOB)
MEMBER (A)

(SWARUP KUMAR MISHRA)
MEMBER (J)

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